Monthly Statement Showing Age-wise Breakup of pending Civil Cases for the month of _____

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Present :

Nature of Case	Age-Wise Breakup of Cases pending at the end of the Month									
	Upto 1 year	More than 1 & less than 2 years	More than 2 & less than 3 years	More than 3 & less than 5 years	More than 5 & less than 7 years	More than 7 & less than 10 years	More than 10 & less than 15 years	More than 15 & less than 20 years	20 years & above	Total pendency of cases at the end of Month
Regular Suits										
Arbitration										
Civil Appeal										
H.M.Act										
Civil Misc.										
Land Acqu.										
Executions										
Successions										
Pauper Suits										
Guardian & Wards Act										
Probate										
MACT Cases										
MACT Misc.										
Others										
Total										

Monthly Work Done Statement Showing Opening Balance, Institution, Disposal & Pendency of (Civil) Cases for the Month of _____

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Present :

Nature of Case	Opening Balance at the Beginning of the Month	Instt./ Received by Transfer	Disposal of cases during the Month			Total Disposal	Closing Balance at the end of the Month	No. of witnesses examined	Documents Regd.	No. of Units obtd.	Remarks, if any.
			Contested	un-contested	Otherwise Viz. Dismissed in default/ Compromised /Transfer/ In-exparte etc.						
Regular Suits											
Arbitrations											
Civil Appeal											
H.M.Act											
Civil Misc.											
Land Acqu.											
Executions											
Successions											
Pauper Suits											
Guardian & Wards Act											
Probate											
MACT Cases											
MACT Misc.											
Consumer											
Total											